

(13)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. O.A. No. 455/97 199

M.A. No. 251/99

Smt. Subodhna Garg & Ors. Versus M.O. 2 & Ors.

Date of Order	Orders
19.8.99	Mr. Surendra Singh - Counsel for applicants. Mr. Azgar Khan - Proprietor of Mr. M. Rafiq - Counsel for respondents. This is a Misc. Application moved by the applicants in the O.A. Seeking permission to withdraw O.A. No. 455/97 on the ground that the reliefs prayed for by them have already been granted. The O.A. is listed for admission on 26.8.99. In the circumstances the date fixed in the connected O.A. referred to above is advanced and the same shall be listed for admission today i.e. on 19.8.99. The order dated 14.5.99 annexed to the M.A. indicates that the applicants may be treated as promoted from Steno Grade <u>III</u> to Steno Grade <u>II</u> on regular basis with effect from the date of assumption of charge by them. In the circumstances, the O.A. is dismissed as withdrawn. The M.A. is allowed and it stands disposed of accordingly. No order as to costs. (N. P. NAWANI) ADMINISTRATIVE MEMBER (GOPAL KRISHNA) Vice Chairman (J)

Copy sent to
Applicant & R-2
Rule 2296, 2297

Dated 25/8/99

113/99

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That: No Part of this Case is
Required to be Taken to the Record.
Fit For Consideration

Deputy Asstt. Record Section Officer
(Judicial)
Keeper